

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4526

ANSWERED ON:22.04.2002

FUNDS TO STATES UNDER NRCP

C. SREENVAASAN;PRAKASH V. PATIL;PUTTASWAMY GOWDA;R.L. JALAPPA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the total amount released by the Union Government to each State under the National River Conservation Programme (NRCP) and such other schemes since 1998, State-wise and year-wise;
- (b) whether a number of proposals/projects from various States have been received by the Union Government for release of funds or otherwise under the NRCP to take up the work of Environment Action Plan in different cities;
- (c) if so, the details thereof, State-wise; and
- (d) the action taken by the Union Government on each of the said proposals/ projects alongwith their present status indicating the time by which the work is likely to start and complete in each case?

Answer

MINISTER OF ENVIRONMENT & FOREST (SHRI T. R. BAALU)

- (a) The National River Conservation Plan covers pollution abatement works in 152 towns along the polluted stretches of 27 rivers spread over 16 States. The total amount released by the Union Government to each State under the National River Conservation Plan since 1998 State-wise and year-wise is given in Annexure I.
- (b) to (d) The details of new proposals received from various States are given in Annexure II. New projects are considered on the basis of pollution load and availability of funds under the Plan

Annexure-I referred to in part (a) of reply to Lok Sabha Unstarred Q.No. 4526 to be answered on Monday, the 22.04.02

NATIONAL RIVER CONSERVATION PLAN AND GAP PHASE-II

FUND RELEASED (As on 31.03.2002)

(Rs. in lakhs)

S. No	ACTION PLAN/ STATE	1998-99	1999-00	2000-01	2001-02	Total
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A NATIONAL RIVER CONSERVATION PLAN

1	A.P.	0.00	677.89	0.00	113.00	790.89
2	BIHAR	0.00	0.00	100.00	0.00	100.00
3	GUJARAT	220.00	1713.62	500.00	977.00	3410.62
4	KARNATAKA	90.00	435.65	309.00	0.00	834.65
5	MAHARASTRA	0.00	233.00	1199.88	1531.20	2964.08
6	M.P.	500.00	1150.27	698.43	0.00	2348.70
7	ORISSA	0.00	0.00	77.00	300.00	377.00
8	PUNJAB	500.00	1295.00	651.80	1507.00	3953.80
9	RAJASTHAN	0.00	50.00	0.00	0.00	50.00
10	TAMILNADU	90.00	649.57	2896.00	7401.80	11037.37
	TOTAL:	1400.00	6205.00	6432.11	11830.00	25867.11

B GANGA ACTION PLAN PHASE-II

(I) YAMUNA ACTION PLAN

1 DELHI	200.00	125.00	67.50	0.00	392.50
2 U.P.	4700.00	5410.00	1670.00	722.00	12502.00
3 HARYANA	2650.00	1482.00	697.00	0.00	4829.00
CONSULTANTS	151.55	184.73	55.46	75.87	467.61

TOTAL : 7701.55 7201.73 2489.96 797.87 18191.11

EXTENDED PHASE (YAP)

1 DELHI	7240.22	7240.22
2 U.P.	2808.91	2808.91
3 HARYANA	2300.00	2300.00
CONSULTANTS	0.00	

TOTAL : 0.00 0.00 0.00 12349.13 12349.13
TOTAL (YAP) 7701.55 7201.73 2489.96 13147.00 30540.24

(Rs. in lakhs)

S. ACTION 1998-99 1999-00 2000-01 01-2002 Total
No PLAN/
STATE

(ii) GOMATI ACTION PLAN

1 U.P.	0.00	118.22	658.00	500.00	1276.22
TOTAL :	0.00	118.22	658.00	500.00	1276.22

(iii) DAMODAR ACTION PLAN

1 BIHAR	0.00	0.00	186.12	0.00	186.12
2 W.B.	0.00	0.00	0.00	0.00	0.00

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TOTAL : 0.00 0.00 186.12 0.00 186.12

(iv) GANGA ACTION PLAN-II (MAIN STEM)

1 U.P	500.00	1318.29	1737.60	1207.00	4762.89
2 BIHAR	0.00	0.00	100.00	0.00	100.00
3 W.B.	400.00	400.00	150.00	500.00	1450.00

CETP 1141.00 1141.00

TOTAL : 900.00 1718.29 1987.60 2848.00 7453.89

(v) GANGA ACTION PLAN PHASE-II (SUPREME COURT TOWNS)

1 U.P. 150.00 0.00 0.00 0.00 150.00
2 BIHAR 0.00 0.00 0.00 0.00 0.00
3 W.B. 0.00 0.00 0.00 0.00 0.00

TOTAL : 150.00 0.00 0.00 0.00 150.00

GAP-II (TOTAL) 8751.55 9038.24 5321.68 16495.00 39606.47

G. TOTAL (A+B) 10151.55 15243.24 11753.79 28325.00 65473.58

Annexure-II referred to in part (b) to (d) of reply to Lok Sabha Unstarred Q. No. 4526 to be answered on Monday, the 22.04.02.

The State-wise details of new proposals received from the different States, in addition to the already approved projects under NRCP, are given below:

S.No.	Name of the Project (Rs. in crore)	State	Estimated cost
1.	Sewage Collection and Treatment system at Puri	Orissa	48.29
2.	Pollution abatement of rivers Dhansiri and Diphu at Dimapur	Nagaland	87.88
3.	11 towns along Beas river	Himachal Pradesh	78.41
4.	Khuakhai and Daya rivers at Bhubneshwar	Orissa	392.00
5.	15 towns along Yamuna	Haryana	72.50
6.	Amritsar town along river Ravi	Punjab	394.00
7.	4 towns along river Jhelum	J&K	284.42
8.	33 towns along Ghaggar river	Punjab	536.00
9.	21 towns along Ghaggar river	Haryana	345.35
10.	Sewerage scheme for Ambur Municipality in Tamil Nadu for pollution abatement of river Polar.	Tamil Nadu	30.50
11.	Pollution abatement of river Pamba.	Kerala	272.00
12.	Abatement of pollution of Kolavoy	Tamil Nadu	40.30
13.	Conservation of Musi river, various pollution abatement schemes at Hyderabad.	Andhra Pradesh	372.94
14.	Environment Action Plan for Bangalore city for pollution abatement of river Cauvery & Pennyar.	Karnataka	46.27
15.	Kolhapur town along Panchganga river.	Maharashtra	84.85

16. Environmental upgradation Phase I
of Panaji city. Goa 14.10
17. 2 towns along Kali Nadi Uttar Pradesh 26.19
18. Wai town along Krishna river Maharashtra 10.00